

**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05**

(DESTRUCTION OF RECORD RULES, 1990)

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O.A/T.A No. 210/2005

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SECTION OFFICER (Judl.)

FORM NO. 4.
(SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH.

ORDER SHEET

Original Application No. 210/05

Misc. Petition No. _____

Contempt Petition No. _____

Review Application No. _____

Applicant(s): Dte. J. Chakrabarty -----

Respondent(s): U.O.I. Govt. -----

Advocate for the Applicant(s): Mr. G.K. Bhattacharjee, B. Chaudhury

Advocate for the Respondent(s): Railway Counsel

Notes of the Registry	Date	Order of the Tribunal
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16.8.2005 Present: The Hon'ble Mr. Justice G. G. Sivarajan, Vice-Chairman
The Hon'ble Mr. K. V. Prahладan, Member (A).

Dated 9.8.05

He
16.8.05
Dy. Registrar
Ami

K. Prahладan
Member

G. G. Sivarajan
Vice-Chairman

bb

*Received true copy
of judgment dtd. 16.8.05
Q. C. & Advocate
for the applicant
22.8.05*

Recd.

*Ami
23/8/05*

CENTRAL ADMINISTRATIVE TRIBUNAL::GUWAHATI BENCH.

O.A. No. 210 of 2005

DATE OF DECISION: 16.08.2005

Dr. Jogendra Chakraborty

APPLICANT(S)

Mr.G.K.Bhattacharyya

SR. ADVOCATE FOR THE
APPLICANT(S)

- VERSUS -

U.O.I. & Others

RESPONDENT(S)

Dr.M.C.Sharma, Railway Counsel

ADVOCATE FOR THE
RESPONDENT(S)

THE HON'BLE MR JUSTICE G. SIVARAJAN, VICE CHAIRMAN.

THE HON'BLE MR. K.V. PRAHLADAN, ADMINISTRATIVE MEMBER.

1. Whether Reporters of local papers may be allowed to see the judgment?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the judgment?
4. Whether the judgment is to be circulated to the other Benches?

Judgment delivered by Hon'ble Vice-Chairman.

CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI BENCH.

Original Application No. 210 of 2005.

Date of Order: This, the 16th day of August, 2005.

THE HON'BLE MR. JUSTICE G. SIVARAJAN, VICE CHAIRMAN.

THE HON'BLE MR. K.V. PRAHLADAN, ADMINISTRATIVE MEMBER.

By Sr. Advocate Mr.G.K.Bhattacharyya, Advocates Mr. B. Choudhury & Mr. D. Goswami.

- Versus -

1. Union of India
Represented by the General Manager
N.F.Railway, Maligaon
Guwahati-11.
2. Secretary (Estt.)
Railway Board
Ministry of Railways
New Delhi.
3. Director (Estt.)
Railway Board
Ministry of Railways
New Delhi.
4. Chief Medical Director
N.F.Railway, Maligaon
Guwahati, Assam.

By Dr. M. C. Sharma, Railway counsel.

ORDER (ORAL)

SIVARAJAN, J. (V.C.) :

The applicant has retired from the services under the respondents as a Selection Grade Sr. Medical Superintendent on 28.2.2002. His grievance is that though one of his juniors (according to him) – Dr. P. K. Bora was promoted retrospectively from 1.4.1994 to the Selection Grade and further promoted as SA Grade w.e.f. 28.7.2000, the applicant who was senior to said Dr. P. K. Bora was not given the said promotions. The applicant had made a representation before the Railway Board on 10.8.2004 which was disposed of by the Railway Board as per communication dated 7.3.2005 which is produced as enclosure to the communication dated 15.3.2005 issued from the office of the General Manager (P), Maligaon (Annexure-IV). It is stated in the said order that the representation of the applicant had been examined; none of the juniors of the applicant have been promoted to Selection Grade till date; as per the revised seniority, applicant's turn for promotion to SA Grade did not come till his retirement on 28.2.2002; therefore, the question for his promotion (non-promotion) to SA Grade does not arise.

2. Mr. G. K. Bhattacharyya, learned senior counsel appearing for the applicant submits that the applicant was promoted to the post of Selection Grade in the pay scale of Rs.14,300-18,300/- w.e.f. 1.9.1997 whereas Dr. P.K.Bora was promoted to the said grade only on 1.11.1997. Counsel

[Signature]

submits that the statement made in the impugned order is factually incorrect.

3. We have also heard Dr. M. C. Sharma, learned Railway counsel appearing for the respondents. We find that the Railway Board has asserted that none of the juniors to the applicant have been promoted to the SA Grade till date and that as per the revised seniority the applicant's turn to SA Grade did not come till his retirement on 28.2.2002. The applicant has produced a copy of the order dated 6/8.5.1998 which would show that the applicant was promoted to the Selection Grade on 1.9.1997 and Dr. P. K. Bora was promoted to the said grade only on 1.11.1997. The Government of India order dated 10.4.2002 (Annexure-I) was passed after the retirement of the applicant on 28.2.2002. However, by the said order retrospective promotions were given in the post of Selection Grade on the basis of Supreme Court decision. On the date when Dr. P. K. Bora was retrospectively promoted on 1.4.1994, if, as a matter of fact, the applicant was senior to Dr. P. K. Bora in the lower post, certainly, notwithstanding his retirement in February, 2002 he would have been promoted to the post of Selection Grade on the date when Dr. P. K. Bora was promoted as Selection Grade. Based on such promotion when further promotion to the post of SA Grade was made on 12.4.2002 (Annexure-II), notwithstanding the retirement of the applicant in February, 2002, he should have been promoted to the post of SA Grade on the date when Dr. P. K. Bora was promoted to that post on 28.7.2000. If such



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promotions were given to the applicant even though no arrears of pay based on such notional promotions were given, the applicant would have been entitled to some other retiral benefits.

4. Now the question is as to whether Dr. P. K. Bora about whom the applicant has mentioned as junior to the applicant as per the seniority list/revised seniority list in the lower post including the Selection Grade post. The respondents have already stated that none of the juniors to the applicant have been promoted as SA Grade as per the revised seniority. Of course, nothing is mentioned about the retrospective promotion to the post of Selection Grade. If, according to the applicant, the factual details stated in the Railway Board letter is incorrect, the appropriate course for the applicant was to file further representation/review application before the Railway Board itself pointing out the correct facts. Admittedly, this has not been done and instead the applicant has chosen to file this application before this Tribunal in respect of the disputed question of facts. This Tribunal is not the proper forum to resolve any disputed question of facts. If the applicant makes further representation before the Railway Board pointing out the incorrectness of the statement made in the Railway Board order dated 7.3.2005 touching the merits of the matter, certainly the Railway Board will consider the same and pass appropriate orders in accordance with law on merits. Accordingly, the applicant is directed to file representation before the respondents settling out

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all the factual details within one month from today and if any such representation is filed the respondents will dispose of the same within three months thereafter.

The O.A. is dismissed as above at the admission stage itself.

KV Prahlan
(K.V. PRAHLADAN)
ADMINISTRATIVE MEMBER

G. Sivarajan
(G. SIVARAJAN)
VICE CHAIRMAN

BB

केन्द्रीय न्यायालय
Central Administrative Tribunal
GUWAHATI BENCH

O.A. No. 210 /05
Dr. Jogendra Chakraborty

..... Applicant.

- Versus -

Union of India & others.

..... Respondents.

List of Dates :

27.10.67 : The applicant posted at Kathiar Division Railway Hospital as Assistant Medical Officer on ad-hoc basis against an existing vacancy, where he joined on 27.10.67.

05.01.72 : After receiving a 14 days notice from respondent No. 1, the applicants service was discontinued from 05.01.72, although he has rendered service in the department.

18.04.73 : The applicant was selected in U.P.S.C. examination for Indian Railways and appointed as Assistant Medical Officer vide Railway Board's letter No. 72/E(GR) 1/7/27 dated 18.04.1973.

Year 1988 and year 1989 :

He was promoted as Divisional Medical Officer in the year 1988 and then as Sr. Medical Officer in the year 1989.

01.09.97 : On 01.09.97 the applicant got Selection Grade.

28.02.02 : The applicant retired from service as Senior Medical Superintendent, Maligaon in the Selection Grade.

10.04.02 : Revision of seniority list in compliance to Hon'ble Supreme Court judgement dated 10.04.01 was published vide letter No. E(O) 1/2001/SR-6/4 dated 04.02.02, by the Board by its wireless message No. E(O) 111-2002/PM/42 dated 10.04.2002 addressed to all General Manager of Indian Railways Published a list, whereby 195 Officer's of IRMS were given proforma placement in Selection Grade.

Annexure - I, Page 3

12.04.02 : On 12.04.02 the Railways Board, vide its wireless message No. E(O) 111-2002/PM/44 addressed to all General Manager of Indian Railways Published another list consisting 66 Officers of IRMS were appointed to officiate in S.A. Grade.

Annexure - II, Page 20

10.08.04 : An appeal/representation was filed by the applicant through proper channel before the Railway Board.

06/08.05.98 : Railways Board's letter XXR No. E(O) Pt. 1 dated 6/8.05.98, the applicant was placed in selection Grade w.e.f. 01.09.97 and Dr. P.K. Bora w.e.f. 01.11.97, this fact shows that the applicant is senior.

Annexure - III, Page 25

15.03.05 : A letter No. E/41/111/236-1(O)Pt.II dated 15.03.05 was received from the General Manager (P) Maligaon, wherein it was stated that none of the Medical officers junior to the applicant have been promoted to Senior Administrative Grade till date.

Annexure - IV, Page 27

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ::
GUWAHATI BENCH

O.A. No. 210 /05

Dr. Jogendra Chakraborty

..... Applicant.

- Versus -

Union of India & others.

..... Respondents.

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Filed by :

Sukanta Choudhury

Advocate

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ::
GUWAHATI BENCH :: GUWAHATI.

(An application under section 19 of the Central Administrative Tribunals Act, 1985).

O.A. No. 210 of 2005.

Dr. Jogendra Chakraborty
S/o - Late Jitendra Nath Chakraborty
R/o - Ward No. IV(Jumbasti),
P.O. - Badarpur - 788806,
District - Karimganj, Assam.

..... Applicant.

- Versus -

1. Union of India
Represented by the General Manager,
N.F. Railway, Maligaon, Guwahati - 11.
2. Secretary (Estt.)
Railway Board,
Ministry of Railways
New Delhi.
3. Director (Estt.)
Railway Board,
Ministry of Railways
New Delhi.
4. Chief Medical Director,
N.F. Railway, Maligaon,
Guwahati, Assam.

..... Respondents.

Contd....

DR. Jogendra Chakraborty
Filed by the applicant through
Bikram Choudhury, Advocate, 10.8.05

1. PARTICULARS OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE:

- (i) Illegal and arbitrary action of the respondent authorities in not including the name of the applicant or assigning his correct position in the revised seniority list and thereby depriving him his subsequent promotion.
- (ii) Action of the respondent authorities in meting out arbitrary treatment to the applicant with regard to his promotion to Senior Administrative Grade and promoting officers junior to him.

2. JURISDICTION OF THE TRIBUNAL:

The applicant declares that the subject matter of the order against which he wants redressal is within the jurisdiction of this Tribunal.

3. LIMITATION:

The applicant further declares that the application is within the limitation prescribed under section 21 of the Administrative Tribunals Act., 1985.

4. FACTS OF THE CASE:

- (i) That the applicant begs to state that after completing his MBBS examination he applied for and was appointed as Assistant Medical Officer on ad-hoc basis under the N.F. Railway against an existing vacancy and was posted at Katihar Divisional Railway Hospital, where he joined on 27.10.67.
- (ii) That after joining the applicant continuously discharged his duties sincerely and to the best of his abilities. As the applicant continued for a long time on ad-hoc basis without any break he was hoping that he would be regularised as per existing rule and procedure that if an ad-hoc employee continue in service beyond 90 days, his service should be regularised. But all of a sudden the applicant received a 14 days

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notice from respondent No. 1 whereby his service was discontinued from 05.01.72 i.e. after he has rendered more than 4 (Four) years of ad-hoc service in the department.

- (iii) That thereafter, on the basis of examination conducted by the U.P.S.C. for Indian Railways in the year 1975 and his qualification the applicant was selected and appointed as Assistant Medical Officer vide Railway Board's letter No. 72/E(GR)I/7/27 dated 18.04.1973. Owing to his dedicated and effecient service he was promoted as Divisional Medical Officer in the year 1988 and then as Sr. Medical Officer in the year 1989. On 01.09.97 the applicant got Selection Grade and he retired from service on 28.02.02 as Senior Medical Superintendent, Maligaon in the Selection Grade.
- (iv). That the applicant begs to state that as per Railway Board's letter No. 22/E(GR) II/9/4 dated 16.09.93 ad-hoc doctors who later qualifies through the UPSC examinations should be treated as on regular continuous service from the date of their initial ad-hoc appointments.
- (v). That the Railway Board in compliance to Hon'ble Supreme Court's Judgement dated 10.04.2001 in Civil Appeal No. 2478-2479 of 2000 and consequent upon revision of seniority vide its letter No. E(O)I/2001/ SR-6/14 dated 04.02.02, the Board by its wireless message No. E(O) 111-2002/PM/42 dated 10.04.02 addressed to all General Manager of Indian Railways published a list whereby 195 officers of IRMS were given proforma placement in Selection Grade with effect from the date mentioned against their names till the date of their actual placement in Selection Grade.

On 12.04.02 the Railway Board vide its wireless message No. E(O) 111-2002/PM/44 addressed to all General Manager of Indian published another list whereby 66 officers of IRMS were appointed to officiate in SA Grade with immediate effect on their railway itself by

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for

creating supernumerary posts wherever necessary and they should also be allowed proforma promotion in S.A. Grade with effect from the dates mentioned against their names.

Copies of the list dated 10.04.02 and 12.04.02 are annexed herewith and marked as ANNEXURE I & II respectively.

(vi). That on coming over the above two lists, the applicant on perusal was shocked and surprised to find that his name was not shown in the list while the name of officers who were much junior to him appeared in the two lists, particularly Dr. P.K. Bora whose name appeared at Serial No. 74 in the list dated 10.04.2002 whereby he was given proforma placement in Selection Grade w.e.f. 01.04.94 and at serial No. 44 in the list dated 12.04.02 whereby he was given proforma promotion in S.A. Grade w.e.f. 28.07.2000.

In point of fact, the applicant states that as per Railway Board's letter XXR No. E/0/III/8/PM/3541 dated 6/8/98, the applicant was placed in Selection Grade w.e.f. 01.09.97 and Dr. P.K. Bora w.e.f. 01.11.97 this fact shows that the applicant is senior.

Copy of the letter dated 6/8.05.98 is annexed herewith and marked as ANNEXURE-III.

(vii). That thereafter on 10.08.04 the applicant filed an appeal/representation before the Railway Board through proper channel stating the above facts as to how an officer who is otherwise junior to him has superseeded him to S.A. Grade till his retirement and prayed that his seniority in the list dated 10.04.04 (Annexure - I) be assigned correctly and thereafter he be placed in S.A. Grade from the date Dr. P.K. Bora has been given proforma promotion to S.A. Grade.

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(viii) That now the applicant has received a letter No. E/41/III/236-1(O) Pt. II dated 15.03.05 from the General Manager(P), Maligaon forwarding Railway Board's letter dated 07.03.05 to him in response to his appeal dated 10.08.04 wherein it was stated that move of the medical officers junior to the applicant have been promoted to S.A. Grade till date.

Copies of the letter dated 15.03.05 is annexed herewith and marked as ANNEXURE - IV.

(ix). That the applicant begs to state that he is left with no other alternative remedy but to approach this Hon'ble Tribunal for appropriate relief which is otherwise due to him.

5. GROUND FOR RELIEF WITH LEGAL PROVISIONS :

- (i) For that the action of the authorities in omitting the name of the applicant in the list dated 10.04.04 (Annexure - I) is highly illegal, arbitrary, discriminatory and in violation of principle of natural justice and as such the impugned action of the authorities is bad in law and is liable to be set aside.
- (ii) For that the action of the respondents in not promoting the applicant but promoting officers who are junior to the applicant to the S.A. Grade superseeding the appellant is illegal, arbitrary violative of laid down procedures and as such the impugned order is bad in law and is liable to be set aside.
- (iii) For that it will be apparent from letter dated 6/8.05.98 (Annexure - III) that Dr. P.K. Bora is junior to the applicant and as such the action of the authorities in rejecting his appeal mechanically and arbitrarily is bad in law and liable to be set aside.
- (iv) For that in pursuance to the Judgement of the Hon'ble Supreme Court all the doctors in the list were given proforma promotion to the Selection Grade from an earlier date and the consequential promotion

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to S.A. Grade and the applicant would also have been so promoted but for his retirement on 28.02.02. However, since the promotion were given with retrospective effect, the applicant is also entitled to the promotion and to get the other financial and consequential benefits notwithstanding the fact that he retired from service w.e.f. 28.02.02.

(v) For that in any view of the matter the impugned action of the authorities in denying the applicant his due promotion for no apparent reason is bad in law and liable to be set aside.

6. DETAILS OF REMEDIES EXHAUSTED :

That applicant had filed a representation/ appeal dated 10.08.04 before the Railway Board but the same was rejected by letter dated 15.03.05.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING WITH ANY OTHER COURT :

That the applicant further declares that he has not previously filed any application, writ petition or suit regarding the matter in respect of which this application has been made before any court or any other authority or any other bench of the Tribunal nor any such application, writ petition or suit is pending before any of them.

8. PRAYER :

It is therefore, prayed that Your Lordships would be pleased to admit this application, call for the entire records of the case, ask the respondents to show cause as to why the name of the applicant should not be included in the revised seniority list dated 10.04.02 (Annexure - I) at his correct position and thereafter promote him to Senior Administrative Grade from the date when his junior i.e. Dr. P.K. Bora as shown

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in promotion list dated 12.04.02 (Annexure - II) was promoted and after perusing the causes shown, if any and hearing the parties direct the respondents to include the name of the applicant in the revised seniority list dated 10.04.02 (Annexure - I) and thereafter promote him to Senior Administrative Grade from the date when his juniors were so promoted with all consequential benefits and/or pass any other order/orders as Your Lordship may deem fit and proper.

And for this act of kindness, the applicant as in duty bound shall ever pray.

9. INTERIM ORDER IF ANY PRAYED FOR :

Does not arise.

10. DOES NOT ARISE.

11. PARTICULARS OF BANK DRAFT/POSTAL ORDER IN RESPECT OF THE APPLICATION FEE.

- (i) I.P.O. No. : 206158328
- (ii) Date : 2.8.05
- (iii) Issued by Guwahati Post Office.
- (iv) Payable at Guwahati.

12. LIST OF ENCLOSURE :

As stated in the INDEX

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V E R I F I C A T I O N

I, Sri (Dr.) Jogendra Chakraborty, son of Late Jitendra Nath Chakraborty aged about ____ years, resident of Ward No. IV(Jumbasti), P.O. - Badarpur - 788806, in the district of Karimganj, Assam do hereby verify that the statements made in Paragraphs No. 4(i), 4(ii), 4(iii), 4(iv), 4(vii) and 4(ix) are true to my personal knowledge and the statements made in paragraphs No. 4(v), 4(vi) and 4(viii) are believed to be true on legal advice and that I have not suppressed any material fact.

And I sign this verification on this 10th day of August, 2005 at Guwahati.

Place : Guwahati.

Date : 10.08.2005.

DR. Jogendra Chakraborty

Signature of the Applicant

GOVERNMENT OF INDIA (BHARAT SARKAR)
MINISTRY OF RAILWAYS (RAIL MANTRALAYA)
(RAILWAY BOARD)

THE GENERAL MANAGERS
CENTRAL RAILWAY/MUMBAI
EASTERN RAILWAY/KOLKATA
NORTHERN RAILWAY/NEW DELHI
NORTH EASTERN RAILWAY/GORAKHPUR
NORTHEAST FRONTIER RAILWAY/GUWAHATI
SOUTHERN RAILWAY/CHENNAI
SOUTH CENTRAL RAILWAY/SECUNDERABAD
SOUTH EASTERN RAILWAY/KOLKATA
WESTERN RAILWAY/MUMBAI
CLW/CHITTARAJAN

WIRELESS/POST CCI
ISSUED ON: 10.04.2002

NO.E(O)III-2002/PN/42 (.) IN COMPLIANCE WITH THE HON'BLE SUPREME COURT'S JUDGEMENT DATED 10.04.2001 IN CIVIL APPEALS NOS. 2478-2479 OF 2000 AND CONSEQUENT UPON THE REVISION OF SENIORITY VIDE BOARD'S LETTER NO.E(O)I/2001/SR-6/14 DATED 4.2.2002, MINISTRY OF RAILWAYS HAVE DECIDED THAT FOLLOWING OFFICERS OF IRMS SHOULD BE ALLOWED PROFORMA PLACEMENT IN SELECTION GRADE WITH EFFECT FROM THE DATE MENTIONED AGAINST THEIR NAMES TILL THE DATE OF THEIR ACTUAL PLACEMENT IN SELECTION GRADE (.) THESE OFFICERS SHALL NOT BE ENTITLED TO PAYMENT OF ARREARS FOR THE PERIOD BEFORE ACTUAL PLACEMENT IN SELECTION GRADE:-

S.NO.	NAME (DRG.)	RLY.	DOB	DATE OF PROFORMA PLACEMENT IN SG
1.	LALITHA S.RAO	S/N	29/07/41	27/06/92
2.	S. SUDHAKAR PAI	S	20/06/40	27/06/92
3.	C. PREMA KUMARI	S	13/02/41	27/06/92
4.	P.V. MAHADEVAN	S	15/01/42	27/06/92
5.	JAYDEV BHATTACHARYYA	WNP	6-C 35	27/06/92

Attested by
Chandrasekhar

S.NO.	NAME (DRS.)	RLY.	DOB	DATE OF PROFORMA PLACEMENT IN SC
5.	M. SATYA KALYANI	SC/S	15/02/44	27/06/92
7.	SHANKAR LAL MAJUMDAR	NP	01/04/44	27/06/92
8.	DARSHAN K. AGICHA	W	01/03/43	27/06/92
9.	NARAYANA SARVOTTHAMAN	S	01/06/37	27/06/92
10.	T.V. SUHASINI	SC	22/11/44	17/03/93
11.	SHASHI HARI NATH	SC	15/04/39	17/03/93
12.	<u>KESHLAB RANJAN CHAKRABORTY</u>	NP	01/01/36	17/03/93
13.	SUSIMA SONI	N	10/03/41	17/03/93
14.	YIMLA C. RAISINGHANI	W	14/11/42	17/03/93
15.	RENUKA SUBRAMANIAN	S	12/09/43	17/03/93
16.	S.P. BOPPAPURIKAR	W	09/08/39	17/03/93
17.	R. DHANABALU	S	06/12/43	16/04/93
18.	N. PADMANABHAN	S	01/11/45	16/04/93
19.	AMTAUL RAIDM HUSSAIN	SC	10/06/39	16/04/93
20.	PRITAM SINGH GAIJA	W/NP	17/06/44	16/04/93
21.	RAVINDRA K. SINGHORE AGARWAL	N	23/09/43	16/04/93
22.	VIDYA SAGAR	W/NP	25/07/42	16/04/93
23.	SEALRA	N	30/05/44	16/04/93
24.	S.N. CHAKTOPADHYAY	SC	27/11/45	16/04/93
25.	S.K. GROVER	N	22/08/42	16/04/93

Q. 10

S.NO.	NAME (ORS.)	RLY.	DOB	DATE OF PROFORMA PLACEMENT IN SG
26.	SURENDRA VIKRAM SINGH	N	04/09/45	23/04/93
27.	N.P. MATARAJAN	S	17/12/38	23/04/93
28.	T. SIVATHA MANOHAR	S	05/01/45	23/04/93
29.	<u>SUBHASH CHANDRA DAS</u>	NF	01/02/46	23/04/93
30.	N.N. BHARDWAJ	N	15/04/38	01/04/94
31.	MAJEDUR LAKSHMI KANTHAM	SC	04/02/46	01/04/94
32.	J.P. RATTI	N	30/11/40	01/04/94
33.	S. PRABHAVATHY	S	04/12/45	01/04/94
34.	SYED RASOOL	SC	01/07/43	01/04/94
35.	C.H. HARSHARAN	S	08/11/43	01/04/94
36.	VIJAY KUMAR DUBE	N	19/11/42	01/04/94
37.	ASHOK KUMAR MITTU	N	16/10/46	01/04/94
38.	J.S. DHARAMSATTU	N	25/12/41	01/04/94
39.	R.R. MANOLEKAR	W	16/10/46	01/04/94
40.	RADHAY SHYAM SHARMA	N	24/06/44	01/04/94
41.	K.C. ADHIKARI	E	13/05/42	01/04/94
42.	PILIGAS NAYAK	W/SI	02/01/40	01/04/94
43.	P. LAMBALVA RAO	SC	15/07/43	01/04/94
44.	P.G. EKBOTE	C	10/09/40	01/04/94
45.	<u>H.S. DAS</u>	NF/E	01/01/44	01/04/94
46.	<u>K.K. SENLASKAR</u>	NF	01/08/47	01/04/94

S.NO.	NAME (DRS.)	RLY.	DOB	DATE OF PROFORMA PLACEMENT HU
47.	NARESH KOHLI	SE	29/11/42	01/04/94
48.	V.K. JOHRI	N	09/09/42	01/04/94
49.	S.G. MAKODAY	W/C	22/05/45	01/04/94
50.	MEENA Y. SARIN	W	11/08/48	01/04/94
51.	N.N. BARUA	NF	01/03/42	01/04/94
52.	G. SRINIVASA RAO	SC	05/05/37	01/04/94
53.	CV PRABHA	S	13/02/43	01/04/94
54.	PALA SURYANARAYANA	S	20/10/44	01/04/94
55.	MOHINI MOHAN MOHANTY	E	20/07/45	01/04/94
56.	SULABHA P. BISWAS (MRS)	C	21/08/43	01/04/94
57.	G BOYANNA	S	01/07/47	01/04/94
58.	KANTI PRASAD	N	11/11/46	01/04/94
59.	S.K. BHATTACHARYYA	E	29/07/38	01/04/94
60.	JAWAHARLAL GUPTA	N	07/10/42	01/04/94
61.	N.K. JHA	W	26/01/44	01/04/94
62.	Y.P. SARIN	W	15/08/47	01/04/94
63.	A.C.H. MATHUR	N	10/10/42	01/04/94
64.	CHITRA JOHRI	N	30/07/43	01/04/94
65.	DIPAK CHAKRABORTY	NF/SE	07/08/45	01/04/94
66.	JAYANTI CHATTOPADHYAY	E	09/04/47	01/04/94

S.NO.	NAME (DRS.)	RLY.	DOB	DATE OF PROFORMA PLACEMENT IN SG
67.	S.P. GUPTA	W	13/08/46	01/04/94
68.	ASHOK KUMAR SHRIVASTAVA	C	15/08/43	01/04/94
69.	JAHAN ARA	E	25/01/47	01/04/94
70.	P. SUBILA REDDY	S	01/07/46	01/04/94
71.	PRABHAKAR VOICHAL	S	22/01/46	01/04/94
72.	R.S. TIWARI	W	13/03/46	01/04/94
73.	IRENE EDWIN	SE/SC	17/08/45	01/04/94
74.	<u>P.K. BORA</u>	NF	01/01/46	01/04/94
75.	SANTOSH JAIN (MRS)	C	04/03/43	01/04/94
76.	C.C. PINTO	C	17/02/46	01/04/94
77.	B. SITA KUMARI	S	01/12/47	01/04/94
78.	PRITHIVI SINGH GEELLOT	W	16/10/44	01/04/94
79.	ANIL HENRY	W	09/02/47	01/04/94
80.	ARUNA Y. ULLAL	S	10/09/45	01/04/94
81.	RAVINDRA KUMAR JAIN	W	01/07/45	01/04/94
82.	INDRA SARNATHI	SC	26/05/43	01/04/94
83.	G KUMARASWAMY	SE/SC	20/01/47	01/04/94
84.	K.C. KAR	NF	01/03/48	01/04/94
85.	A.N. PATRA	SE	12/04/43	01/04/94
86.	N.R. PATNAIK	C/SE	02/11/47	01/04/94
87.	H.C. PARAMESWARA	S	10/04/49	01/04/94

Q. 4

S. No. NAME (DRS.) R.S.V. DOB DATE OF
PROFORMA
PLACEMENT IN I.I.S.I.

88.	KRISHNA KUMAR	N/C	17/05/48	01/04/94
89.	O.P. SANTHANAM	S	17/03/45	01/04/94
90.	KALYANI CHATTERJI	E	07/10/44	01/04/94
91.	NIRODE RANJAN ROY	E	03/09/42	01/04/94
92.	S.K. UPADHYAY	C	10/11/45	01/04/94
93.	RAMA BASU	NF/N	01/01/48	02/09/94
94.	MUSTAQUE AHMED KHAN	N	22/09/45	02/09/94
95.	DAVID CHELLARAJ	S	07/08/45	02/09/94
96.	K. SUBBA RAO	SC	01/07/39	02/09/94
97.	B. MADHAVA RAO	S	02/06/49	01/03/95
98.	N.S. AYYAR	W	11/02/45	01/03/95
99.	NINI BAWA	W	13/10/47	01/03/95
100.	KARMESWAR DAS	NF	01/03/45	01/03/95
101.	RAMENDRA DUTTA CHOWDHURY	NF	27/02/40	01/03/95
102.	JAGADHATRI RAY	SE	20/02/46	01/03/95
103.	PURNENDU GOSWAMI	E	04/05/43	01/03/95
104.	TRIPTI DUTTA CHOWDHURY	NF	25/11/41	01/03/95
105.	SURESH YESHWANT KALGONKAR	W	20/05/47	01/03/95
106.	DINESHWAR SHARMA	N	31/01/46	01/03/95
107.	MANJU SEEWAL	N	19/04/50	01/03/95
108.	KR KOTESWARA RAO	SC	15/06/45	01/03/95

21/1

S.NO.	NAME (DRS.)	RLY	DOB	DATE OF PROFORMA PLACEMENT IN SG
109.	PRATHI SRINIVASULU	SC	15/04/47	01/03/95
110.	SVSK GANGADHARA RAO	SC	26/08/45	01/03/95
111.	T.VEERACHARY	SC	15/07/40	01/03/95
112.	NEEL KANTH GOSWAMI	N	25/02/44	01/03/95
113.	K.JAGAN MOHAN RAO	SC	01/10/46	01/03/95
114.	TARA CHANDRIKA	S	26/04/47	01/03/95
115.	ALOK KUMAR GUPTA	E	01/07/43	01/03/95
116.	J.C. BORGOHAIN	N	01/02/40	01/03/95
117.	J.NAGARATHNAM	S	26/02/48	01/03/95
118.	GITA CHATTERJEE	E	15/01/45	01/03/95
119.	R.N.SAXENA	N	15/05/48	01/03/95
120.	BHAGIRATHI ANNAMALAI(MRS.)	S	14/06/48	01/03/95
121.	SHEELA ARYA	N	16/06/47	01/03/95
122.	HANUMAN SINGH	N	30/08/48	01/03/95
123.	SHAIL BANSIWAL (MRS.)	C	16/10/48	01/03/95
124.	S.G.FADNIS	W	20/12/45	01/03/95
125.	VIPIN PANDEY	W	10/12/46	01/11/95
126.	D.K.JONEJA	C	25/05/46	05/12/95
127.	JAI SINGH MIENA	W	01/10/49	05/12/95
128.	MAHENDRA KUMAR GUPTA	W	03/09/47	05/12/95
129.	INDRA VOHRA	E/W	24/01/40	05/12/95

Q. 15

S.NO. NAME (DRS.) RLY. DOB DATE OF
PROFORMA
PLACEMENT IN SG

130. N.K.KALLA N 10/07/48 05/12/95

131. L.M.SUTRADHAR NF 01/03/44 05/12/95

132. MAHESH LAL E 01/01/45 05/12/95

133. DINA BANDHU DATTA E 15/02/42 05/12/95

134. SURESH S. ROLLI NF/SC 16/09/44 05/12/95

135. N.J.SURANA N 01/01/46 05/12/95

136. SHARAT CHANDRA N 08/07/46 05/12/95

137. MANJUL SRIVASTAVA W 18/08/45 05/12/95

138. S.K.SINGH E 17/08/44 05/12/95

139. N.C.RABHA NF 28/11/47 05/12/95

140. R.M.MANOLEKAR W 23/01/47 05/12/95

141. R.NARASIMHA MURTHY SC 03/02/45 05/12/95

142. DEVENDRA KUMAR JAIN W 28/03/49 09/12/95

143. BARARSI RABIDAS NE 01/07/49 09/12/95

144. R.M.TRIPATHI N 30/07/51 23/01/98

145. C.S.TRIPATHI NE/W 26/01/48 23/01/98

146. SUJAS NANDGAVE C 17/09/51 23/01/98

147. K.MURUGESAN S 06/12/47 23/01/98

148. PK CHANDRA NF/NB 08/01/40 01/05/98

149. RAM PAL SINGH N 01/01/52 01/05/98

150. ARUNA MADAN NE/W 27/07/47 01/05/98

151. S.K.RASTOGI N 27/11/46 01/05/98

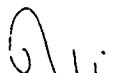
S.NO.	NAME (DRS.)	RLY.	DOB	DATE OF PROFORMA PLACEMENT IN SG
152.	UDAI SINGH	E	29/12/50	01/05/98
153.	BIHARAJI BORA	NP	11/03/48	01/05/98
154.	SUMAN GAUR	N	01/06/45	01/05/98
155.	ISHWAR P. KESHWANI	W	20/04/50	01/05/98
156.	ABHIJIT BUZY	E	27/11/49	01/05/98
157.	VIJAI BHANKER TRIPATHI	E	21/02/48	01/05/98
158.	DEVENDRA PRATAP SINGH	E	10/05/51	01/05/98
159.	AMBIKA PRASAD SINHA	E	30/06/46	01/05/98
160.	S.K.RANJAN	N	01/01/45	01/05/98
161.	ANUJA BASUMATRI	NP	20/07/50	01/05/98
162.	ABDUL SAMAD	N	03/02/47	01/05/98
163.	E.V.HENRY	W	27/12/43	01/05/98
164.	PALUVARY KRISHNAMURTHY	S	01/07/42	17/08/98
165.	M THUPPAIAH	SC	01/07/44	01/09/98
166.	AB SUNDER KUMAR	S	27/03/42	01/09/98
167.	MANOJ BHARGAVA	W	12/11/46	01/09/98
168.	M LIESH KUMAR GUPTA	C	13/11/46	02/11/98
169.	SUPDESHNA CHAUDHURY	E	11/10/44	05/07/99

Q.W.C

S.NO.	NAME (DRS.)	RLY.	DOB	DATE OF PROFORMA PLACEMENT IN SG
170.	P.P.KHANDELWAL	W	01/08/51	05/07/99
171.	ARUN KUMAR SRIVASTAVA	NE	28/08/48	05/07/99
172.	JAYASHREE RANA	W/N	21/12/49	05/07/99
173.	U.S.MEENA	W	23/01/52	05/07/99
174.	LAXMAN MARU	W	22/11/52	05/07/99
175.	B.L.BHATNAGAR	W	10/10/48	05/07/99
176.	TEJ PRAKASH SRIVASTAVA	NE	13/11/53	05/07/99
177.	SATYA PRAKASH SHUKLA	N	26/03/53	05/07/99
178.	C.N.MEHROTRA	N	13/05/50	05/07/99
179.	MADHU MEHROTRA	N	22/11/50	05/07/99
180.	CHATTAK PAL SINGH	N	19/12/48	05/07/99
181.	J.P.MOSTS	SE	26/04/48	06/06/00
182.	K.K.TIWARI	NF	10/07/53	06/06/00
183.	VINOD KUMAR AGARWAL	C	10/09/51	06/06/00
184.	SHIV NANDAN PRASAD	E	01/01/52	06/06/00
185.	ISHWAR CHANDER VERMA	N	13/07/50	06/06/00
186.	M.MEENAKSHI	S	13/01/53	06/06/00
187.	MRITUNJAY KUMAR SINGH	CLW/ER	01/01/51	06/06/00
188.	C.P.SIKAR	S	27/07/50	06/06/00
189.	S.KAHAGAMANI	S	14/03/53	06/06/00

NO.	NAME (DRS.)	RLY.	DOB	DATE OF PROFORMA PLACEMENT IN SG
190.	UPENDRA BHINDWALE	C	26/11/50	06/06/00
191.	AKHILESH KUMAR SHARMA	W	24/07/54	06/06/00
192.	MRINAL K. SUTRADHAR	NF	02/01/58	10/08/00
193.	S.K. SABHARWAL	N	08/12/54	10/03/00
194.	SANJIV KUMAR DEKA	NF	28/10/58	10/08/00
195.	ANJAN KUMAR SAIKIA	NF	01/02/55	10/08/00

RAILWAYS (.)


 (D.R. MEHRA)
 DEPUTY SECRETARY (E)
 RAILWAY BOARD.

Copy to:-

1. PSSs to MR, MOS(R), MSR(D), Sr.PPSs to CRB, FC, MT, ML, MM, MS, ME, PS/Secretary, DG(RJS), ADG/DGS, Adviser E(GC), JS(C), JS(G), JS(E), ED(T&MPP), DPR, DS(C)/CRB, DS(E), JDE(GC), US(E), Vig(C), ERB-I, US(C), Railway Board.
2. The Principal Director of Audit, All Indian Railways.
3. The FA&CAOs, All Indian Railways and CLW
4. The General Secretaries, AIRF, R.No.248 & NFIR, R.No.256-C, Rail Bhavan, New Delhi.
5. The General Secretary, IRPOF, R.NO.268 & Secretary General, FROA, RN.256-A, Rail Bhavan, New Delhi.

ASSENT EXERCISE-II

30

GOVERNMENT OF INDIA (GHAZIABAD SARKAR)
 MINISTRY OF RAILWAYS (RAIL MANTRALAYA)
 (RAILWAY BOARD)

THE GENERAL MANAGERS
 CENTRAL RAILWAY/MUMBAI
 EASTERN RAILWAY/KOLKATA
 NORTHERN RAILWAY/NEW DELHI
 NORTH EASTERN RAILWAY/GORAKHPUR
 NORTHEAST FRONTIER RAILWAY/GUWAHATI
 SOUTHERN RAILWAY/CHENNAI
 SOUTH CENTRAL RAILWAY/SECUNDERABAD
 SOUTH EASTERN RAILWAY/KOLKATA
 WESTERN RAILWAY/MUMBAI

WIRELESS/POST COPY
 ISSUED ON: 12.04.2002

NO.E(O)R/2002/PM/44 () IN COMPLIANCE WITH THE HON'BLE SUPREME COURT'S JUDGEMENT DATED 10.04.2001 IN CIVIL APPEALS NOS. 2478-2479 OF 2000 AND CONSEQUENT UPON THE REVISION OF SENIORITY, VIDE BOARD'S LETTER NO.E(O)I/2001/SR-G/14 DATED 4.2.2002, MINISTRY OF RAILWAYS HAVE DECIDED THAT THE FOLLOWING OFFICERS OF IRMS SHOULD BE APPOINTED TO OFFICIALE IN SA GRADE WITH IMMEDIATE EFFECT ON THEIR RAILWAY ITSELF BY CREATING SUPERNUMERARY POSTS WHEREVER NECESSARY () THESE OFFICERS SHALL ALSO BE ALLOWED PROFORMA PROMOTION IN SA GRADE WITH EFFECT FROM THE DATES MENTIONED AGAINST THEIR NAMES () THESE OFFICERS SHALL NOT BE ENTITLED TO PAYMENT OF ARREARS FOR THE PERIOD BEFORE ACTUAL APPOINTMENT IN SA GRADE.

S.NO.	NAME (DRS)	RLY.	DOB	DATE OF PROFORMA PROMOTION TO SA GRADE
1.	LALITHA S.RAO	S/N	29/07/41	01/04/97
2.	S. SUDHAKAR PAI	S	20/06/60	01/04/97
3.	C. PREEMA KUMARI	S	13/02/40	01/04/97
4.	M. SATYA KALYANI	SC/S	15/02/41	01/04/97

Attested by
 General Manager
 Adm

S.NO.	NAME (DRS)	RLY.	DOB	DATE OF PROFORMA PROMOTION TO SAG
5.	SHANKAR LAL MAJUMDAR	NF	01/04/44	01/04/97
6.	DAARSHAN K. AGICHA	W	01/03/43	01/04/97
7.	SUSHMA SONI	N	10/03/41	13/02/98
8.	VIMLA CRAISINGHANI	W	14/11/42	13/02/98
9.	R. DHANABALU	S	09/12/45	13/02/98
10.	N. PADMANABHAN	S	01/11/45	05/03/99
11.	PRITAM SINGH SALUJA	N/E	17/06/44	13/02/98
12.	VIDYA SAGAR	N/NF	25/07/42	13/02/98
13.	S. KAIRA	N	30/09/44	13/02/98
14.	T. SUJATHA MANOHAR	S	05/01/45	13/02/98
15.	SUBHASH CHANDRA DAS	NF/E	01/02/46	13/02/98
16.	MARUDUR LAKSHMI KANTHAM	SC	04/02/46	28/07/00
17.	S. PRABHAVATHY	S	04/12/45	28/07/00
18.	C.H. MARIHARAN	S	08/11/43	28/07/00
19.	ASHOK KUMAR MITTU	N	16/10/46	28/07/00
20.	R.R. MANOLEKAR	W	16/10/46	28/07/00
21.	RADHAY SHIVYAM SHARMA	N	24/06/44	28/07/00
22.	K.C. ADHIKARI	E	13/05/42	28/07/00
23.	P.G. EKBOTE	C	10/09/40	28/07/00
24.	RAJYA BASU	NF/N	01/01/48	28/07/00
25.	K.K. SENLASKAR	NF	01/08/47	28/07/00

Approved by
Asst. Secy. (S)

20/3/-

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S.N.O.	NAME (DRS)	REL.	DOB	DATE OF PROGRM'S PROMOTION/TUSAG
26.	M.K. BORHA	W	03/04/42	28/07/00
27.	LUBNA V. SARIN	W	31/12/43	28/07/00
28.	N.H. BANU	W	01/03/42	28/07/00
29.	BALA SURYANARAYANA	S	29/10/41	28/07/00
30.	MOHINI MOHAN MOHANTY	B	29/07/45	01/04/02
31.	SULAKSHNA DASWAS (MUS)	C	21/01/43	28/07/00
32.	JAWAHARLAL GUPTA	N	07/10/42	28/07/00
33.	Y.P. SARIN	W	15/08/47	28/07/00
34.	A.C.H. MATHUR	N	10/10/42	28/07/00
35.	CHITRA JOURNI	N	25/07/43	28/07/00
36.	INDRA CHAKRABORTY	MP/DR	07/07/45	28/07/00
37.	JAYANTI CHATTOPADHYAY	B	03/04/47	28/07/00
38.	S.P. GUPTA	W	13/08/45	28/07/00
39.	MUSTAQUS AHMED KHAN	N	22/11/45	28/07/00
40.	S.S. HATLY	W	01/08/48	28/07/00
41.	JAHAN ARA	B	25/01/47	28/07/00
42.	P. SUBHA REDDY	S	01/07/46	28/07/00
43.	PRABHAKAR VO-CHAI	S	22/01/46	28/07/00
44.	P.K. BORA	MP	01/01/46	28/07/00
45.	DAVID CHELLAIRAJ	S	07/08/45	28/07/00

(28/07/00)

28/07/00

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JOURNAL OF CLIMATE

REFERENCES

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S.NO.	NAME (DRS)	RLY.	DOB	DATE OF PROFORMA PROMOTION TO SAG
46.	SANTOSHI JAIN (MRS)	C	04/03/43	28/07/00
47.	C.C. PINTO	C	17/02/46	28/07/00
48.	B. SITA KUMAR	S	01/12/47	28/07/00
49.	PRITHVI SINGH GEBHOT	W/N	16/10/44	28/07/00
50.	ARUNA V. ULLAL	S	10/09/45	28/07/00
51.	RAVIN德拉 KUMAR JAIN	W	01/07/45	28/07/00
52.	G KUMARASWAMY	SE/SC	20/01/47	28/07/00
53.	K.C. KAR	NF	01/08/48	28/07/00
54.	A.N. PATRA	SE	12/04/48	28/07/00
55.	KRISHNA KUMAR	N/C	17/03/43	28/07/00
56.	Z.K. GROVER	N	22/03/42	28/10/00
57.	USHA S. RAI	W	01/02/43	28/10/00
58.	H.S. DAS	NF/E	01/01/44	28/10/00
59.	NARESH KOMBI	SE	29/11/42	28/10/00
60.	N.K. JHA	W	26/01/44	28/10/00
61.	R.S. TIVARI	W	13/06/46	28/10/00
62.	INDIRA SARINATH	SC	26/05/43	28/10/00
63.	O.P. SANTHANAM	S	17/03/45	28/10/00
64.	KALYANI CHATTERJI	E	07/10/44	28/10/00

880 52/2

66. R.K. UPADHYAY

C 10/04/85 20/10/86

DATES ON WHICH THE ABOVE OFFICERS ASSUME CHARGE MAY BE ADVISED ()

RAILWAYS ()

(A) RAILWAY BOARD

JOINT SECRETARY ()
RAILWAY BOARD

Copy to :-

1. PSs to MR, MOS (R), MSR (D), Sr. PPSs to CRB, FC, MM, ML, ME, MT, MS, FS to Secretary, DG/ RHS, ADV.E(GC), ADC/DS, JS(G), JS(C), DPR, DS(C)/ CRB, DS(M), DS(D), JD E(GC), US(E), ERB-I and OSD (C)/ Secretary, Railway Board.
2. The Principal Directors of Audit, All Indian Railways.
3. The FA&CAs, All Indian Railways.
4. The General Secretaries, AIRF, Room No. 243 and NPIR, Room No. 256-C, Rail Bhawan, New Delhi.
5. The General Secretary, IRPOF, Room No. 263 and the Secretary General, FRCIA, Room No. 256-A, Rail Bhawan, New Delhi.

ANNEXURE - 'III'N.F. RAILWAY
MEMORENDUM

In terms of Railway Board's XXR No. E(o)III/98/PM/31 dated 22.04.98, the following JA Grade, Officers of DRMS/N.F.Railway have been placed in selection Grade (Rs. 14.300-10,300/- with effect from the date as indicated against enclo.

SN.	Name & Designation of the Doctor	Date of placement.
1.	Dr. J. Chakrabarty, MS/10/MLG	<u>01.09.97</u>
2.	Dr. P.K. Bora, SR. JNE/MLG	01.11.97 ✓
3.	Dr. N.C. Rabha, MS/IC/NDC	03.03.98
4.	Dr. T.K.Das, SR. JMO/IBRC	31.03.98

Sd/- Illigible
for General Manager(P)

No. E/41/III/236-1(o)Pt.-I.

Maligaon, dated : 06/05/98

Copy forwarded to for information and necessary action to :

1. CMD/MLG
2. SA & CAO(LGA)/Maligaon.
3. DRM & T(P)/ /Lumding.
4. DAO/Lumding.
5. PS to-/Maligaon.
6. Doctors concerned.

Sd/- Illigible

Dr. J.Chakrabarty

GC.5/5

Sd/- Illigible

for General Manager(P)

Attested by
B. Chakrabarty

26
B
N.P. Railway

MEMORANDUM

In terms of Railway Board's RR N.O.E(0)III/93/PM/31 dated 22-4-93, the following JA Grade of Doctors of MIG/R.P.Railway have been placed in Selection Grade (Rs.14,300-18,300/-) with effect from the date as indicated against each:-

SN. No. Name & designation of the Doctor & Date of placement

1.	Dr. J. Chakraborty MS/IC/ME	1-6-97
2.	" P.K.Datta, SR.IMO/MEC	1-11-97
3.	" N.C.Babu, MS/IC/MEC	3-3-98
4.	" P.K.Das, SR.IMO/MEC	31-5-98

for GENERAL MANAGER (P)

No. 6/4/1/IRL/236-1(0) Rev. 1

Maligon, dated 6-6-98

Copy forwarded for information and necessary action to:-

- 1) CID/MIG
- 2) DA & CDO (RA) Maligon
- 3) DDM & DDC (P) Maligon
- 4) DIO/London
- 5) PS to Maligon
- 6) Doctors concerned.

GC.5/5

for GENERAL MANAGER (P)

NORTHEAST FRONTIER RAILWAY

Office of the
General Manager(P)
Maligaon, Guwahati-11

No.E/41/III/236-1(O) Pt.II

Dated: 15.03.2005

To
Dr. J Chakraborty,
Ex. MS/MLG
Vill-Jumbasti
Under P.O. & P.S. Badarpur
Dist-Karimganj.

Sub: Promotion to SA Grade.

Ref : Your letter No. NIL dated 10.08.2004.

Your representation on the above mentioned subject was forwarded to Board vide this office letter of even number dated 01.02.2005. In response to that a copy of Railway Board's letter dated 07.03.2005 is enclosed for your kind information please.

DA: one

OK
18/3/05
(S.K.Chowdhury)
(Asstt. Personnel Officer/Gaz)
For GENERAL MANAGER(P)

Attested by:
Chowdhury
S.K.

28-APR-2005

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Government of India (Bharat Sarkar)
Ministry of Railways (Rail Mantraiaya)
(Railway Board)

No. E(O)III-2005/AE/69

New Delhi, dated 26/05/05

The General Manager
Northeast Frontier Railway
Guwahati

CPO

SNL

please advise
officer

DY.CPO/G

(Attn: Shri P K Singh ,Dy.CPO/G)

DY.CPO/G

Sub: Dr. J Chakraborty, Ex-Sr.MS/MLG, NF Rly – Representation
against non-promotion to SA Grade.

Ref: NF Railway's letter No. E/41/III/236-1(O)Pt.II dated
01.02.2005.

The matter has been examined. None of the juniors of Dr. J Chakraborty, Ex-Sr.MS/MLG, NF Railway have been promoted to SA Grade till date. As per the revised seniority, Dr. Chakraborty's turn for promotion to SA Grade did not come till his retirement on 28.02.2002. Therefore, the question for his promotion (or non-promotion) to SA Grade does not arise.

Dr. J Chakraborty may be suitably advised.

(P P SHARMA)
DIRECTOR (Estt.)
RAILWAY BOARD